

Statement-II*Details of Real Estate Assets already sold alongwith price*

| Sl. No. | Details of Property/Unit | Sale Value (₹ in crore) | Remarks |
|---------|--|-------------------------|---|
| 1. | 12 properties having 33 Units | 410.32 | Sale completed upto September, 2018 and Money received. |
| 2. | One Property at Jupiter Apartment 03 flats, Mumbai | 24.33 | Money received from CAG on 8/3/2019 |
| 3. | 17 properties having 50 units | 176.51 | Bids received during October, November, December, 2018 and February, 2019. Approved by Board. Acceptance letters for 47 units issued. ₹ 100.00 crore received up to date against part sale value. |

Renovation of Airports

†1895. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of new airports built in the country during the last three years and their current status;

(b) the number of old airports renovated during the last three years and the funds spent on their renovation;

(c) the number of airports from which operation of flights have started during last three years; and

(d) whether the Ministry is contemplating on making flights operational from Bilaspur Airport in Chhattisgarh?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) During the last three years, three new Greenfield airports have been built in the country viz. Shirdi Airport in Maharashtra, Pakyong Airport in Sikkim and Kannur Airport in Kerala. All the three airports are operational.

(b) During the last three years, 52 old airports have been renovated and the funds spent on the renovation are ₹ 1171.017 crore.

† Original notice of the question was received in Hindi.

(c) During the last three years, flight operations have commenced from 39 airports in the country including the new Greenfield airports.

(d) Air operations in domestic sector have been deregulated and the airlines are free to operate anywhere in the country subject to Route Dispersal Guidelines (RDG) issued by the Government. It is upto the airline operator to provide air services to a specific place depending upon the traffic demand and commercial viability.

Construction of NIAL Airport in Uttar Pradesh

1896. DR. T. SUBBARAMI REDDY:

SHRIMATI AMBIKA SONI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the progress of construction of Noida International Airport Ltd. (NIAL), Jewar Airport in Uttar Pradesh;

(b) whether the land is acquired from the State Government;

(c) the number of runways proposed for the Jewar Airport, the details thereof; and

(d) by when the airport is expected to be operational?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Government of India has granted 'in-principle' approval to Noida International Airport Limited (NIAL) for construction of new airport at Jewar, Uttar Pradesh. The project is being implemented by Government of Uttar Pradesh through NIAL. As informed by NIAL, the bid documents including concession agreement has been finalized and approved by Government of Uttar Pradesh. NIAL has issued e-tender on 30.05.2019 for selection of the concessionaire with last date of receiving the bid as 30.10.2019.

(b) NIAL has identified a total land area 1334 hectares for construction of Jewar Airport out of which approx. 1240 hectares is private and 94 hectares belongs to the State Government of Uttar Pradesh. Out of the total private land, award for 1238 hectares land has been announced by the Collector, Gautam Buddha Nagar and an amount of ₹ 951.44 crore has been disbursed among the farmers for acquisition of the land.

(c) As per the Techno Economic Feasibility Report (TEFR), the Jewar Airport will have 2 runways.